

IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCH "A", HYDERABAD

BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER
AND
SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER

ITA No.1103/Hyd/2013		
Assessment Year: 2007-08		
The Income Tax Officer, Ward-7(1), 2 nd Floor, "B" Block, IT Towers, AC Guards, Hyderabad.	Vs.	Shri Syed Aneesuddin, D.No.12-2-830/34, Alapati Nagar, Mehdipatnam, Hyderabad. PAN: AAOPU 6624 Q
(Appellant)		(Respondent)
Assessee by:	Shri P.C. Yadav, AR	
Revenue by:	Shri Mookambikeyan S-AR	
Date of hearing:	01/10/2019	
Date of pronouncement:	01/10/2019	

ORDER

PER A. MOHAN ALANKAMONY, AM.:

This appeal is filed by the Revenue against the order of the Ld. CIT(A)-VI, Hyderabad dated 18/04/2013 in appeal No. 0553/2010-11/CIT(A)-VI passed U/s. 143(3) r.w.s 147 & 250(6) of the Act for the Asst. Year 2007-08.

2. The Revenue has raised the following grounds of appeal:-

1. *The Ld. CIT(A)-VI, Hyderabad erred on facts and in law.*
2. *The Ld. CIT(A) erred in deleting the addition of Rs. 8.75 lakhs made towards cash deposits in to bank accounts.*

3. *The Ld. CIT(A) erred in deleting the addition of Rs. 16.51 lakhs made towards unexplained credits in the form of loans.*
4. *The Ld. CIT(A) erred in deleting the addition of Rs. 11.50 lakhs made towards unexplained investment in the form of M/s. Vitas Constructions.*
5. *Any other ground or grounds that may be urged at the time of hearing.*

3. At the time of hearing it has been brought to our notice that as per the CBDT Circulars No.03/2018 dated 11.07.2018 and Circular No.17 of 2019 dated 9th August, 2019, the tax limit for filing appeal by the Revenue before the Tribunal has been fixed at Rs.50.00 lakhs and above. Therefore, since the tax effect in the present appeal before us is less than Rs.50.00 lakh, we hereby dismiss the same with liberty to the Revenue to seek recall of the order, if the appeal falls within the exceptions mentioned in the Circulars of the CBDT.

4. In the result, the appeal filed by the Revenue is dismissed.

Pronounced in the open Court on the 01st October, 2019.

Sd/-
(P. MADHAVI DEVI)
JUDICIAL MEMBER

Sd/-
(A. MOHAN ALANKAMONY)
ACCOUNTANT MEMBER

Hyderabad, Dated: 01st October, 2019

OKK

Copy to:-

- 1) Shri Syed Aneesuddin, D.No.12-2-830/34, Alapati Nagar, Mehdiapatnam, Hyderabad.
- 2) ITO, Ward-7(1), 2nd Floor, "B" Block, IT Towers, Hyderabad.
- 3) The CIT(A)-VI, Hyderabad
- 4) The Pr. CIT-VI, Hyderabad
- 5) The DR, ITAT, Hyderabad
- 6) Guard File